

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1065
ANSWERED ON:12.08.2013
CAMPAIGN TO CONTROL VEHICULAR POLLUTION
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has launched any campaign to control the pollution being caused by vehicles in major cities;
- (b) if so, the details thereof;
- (c) whether any instruction has been issued to State Governments in this regard; and
- (d) if so, the details thereof and the progress made by various States to check the pollution caused by vehicles?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) The Ministry of Environment and Forests (MoEF) or the Central Pollution Control Board (CPCB) has not launched any specific campaign to control vehicular pollution in the country. The Ministry of Road Transport and Highways (MoRTH) is as the nodal Ministry for the formulation, notification and implementation of vehicular emission standards under the Motor Vehicle Act, 1988 and Central Motor Vehicle Rules, 1989 made therein. The Mass Emission Standards (Bharat Stage IV) have been implemented for all categories of new vehicles (except two and three wheelers) in 13 mega cities namely Delhi (National Capital Region), Mumbai, Kolkata, Chennai, Bangalore, Hyderabad, Ahemdabad, Pune, Surat, Kanpur, Agra, Lucknow and Sholapur from the year 2010. Whereas, the Emission Standards (Bharat Stage-III) have been implemented in two and three wheeler across the country. The enforcement of these emission standards is done by the State Governments. Pollution Under Control certification system for checking vehicular pollution from in-use vehicles, is being implemented by the respective State Government.